

fees. A few institutions set up on no-grant/self-financing basis are charging higher fees approved by the State Governments, which have also passed legislation to ban the charge of any capitation fees.

(c) and (d) All India Council for Technical Education's approval for the recognition of the colleges/institutions is subject to providing proper academic and hostel facilities to the students by the Institutions. Compliance in this regard is ensured by the visits of the Expert Committees to these Institutions. All India Council for Technical Education is empowered to withdraw the recognition, if any deficiencies pointed out by the Expert Committees are not improved upon.

STATEMENT

*Number of Pharmacy Colleges/
University Departments Recognised
by All India Council for Technical
Education (State-wise)*

<i>State/U.T.</i>	<i>Number of Institutions</i>
1 Andhra Pradesh	1
2 Assam	1
3 Bihar	3
4 Chandigarh	1
5 Delhi	2
6 Goa	1
7 Gujarat	4
8 Rajasthan	1
9 Karnataka	1
10 Madhya Pradesh	2
11 Maharashtra	10
12 Uttar Pradesh	1
13 West Bengal	1
Total	29

[*Translation*]

**Filling up of Bond for admission to
Impart Nursing and Training in
Hospital**

4303. SHRI RAM PRASAD SINGH: Will the Minister of HEALTH

AND FAMILY WELFARE be pleased to state:

(a) whether a bond for working in the same hospital for two years has to be furnished by the candidates at the time of admission into the hospitals of Delhi Administration for getting nursing training;

(b) if so, whether the staff nurses of 1990 batch of Loknayak Jaiprakash Narayan Hospital Nursing School have not yet been provided employment despite the fact that there are vacancies in the hospital; and

(c) if so, the reasons for not providing them employment?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI-MATI D. K. THARA DEVI SIDDHARTHA): (a) to (c) Each candidate admitted to the School of Nursing executes a bond to serve any of the hospitals under Delhi Administration for a period of one year as may be required by the Delhi Administration.

As per Rules, every vacancy is required to be notified to the employment exchange. The trainees passing out from the School of Nursing, LN-JP Hospital, are required to get themselves registered with the employment exchange and their candidature for appointment as Staff Nurse is considered if their names are sponsored by the employment exchange.

The furnishing of the bond does not give them any right to be appointed as staff nurse under Delhi Administration after passing their course.

[*English*]

**Opening of Kendriya Vidyalaya at
Riva**

4304. SHRI BHEEM SINGH PATEL: Will the Minister of HUMAN